सेवा में,

अवर सचिव, स्थापना शाखा, बिहार विधान सभा, पटना ।

Hora

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

(203)

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था॰-36/2021-195, दिनांक- 31.01.2022 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रही हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

250/11 (Spall)

विश्वासभाजन, जैने हैं। के भार 3:10:122 (सुशीला कुमारी) कार्यालय परिचारी, बिहार विधान सभा, पटना।

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## **Declaration or Assets and Liabilities**

2022

			Year2022
I,S	ushila Kumari s	son/daughter/wife ofS	ri Uma Shankar Das
	rox) Years, belonging		
service and pre	sently working as Office	Attendent, Bihar Legisla	tive Assembly, Patna
given herein belo	w the details of the assets (imi	movable, movable, bank	balance, etc.) or myself, my
spouse and depen-	dants*:		

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
(i)	Cash	Rs 2000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs 4,25,000/- as on 31st January, 2022 in Bank of India, Rafiganj.  (2) Rs100/- as on 31st January, 2022 in S.B.I., Belaon, Rampur, Kaimur.  (3) Rs 28,000/- as on 31st January, 2022 in S.B.I., Bihar Vidhan Mandal  (4) Rs 72,000/- as on 31st January, 2022 in RD A/c, S.B.I., Belaon, Rampur, Kaimur	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
vi)	Jewellery (give details of weight and value)	Gold 10 gm (Approx) of Rs44,900/- (Approx)	Nil	Nil	Nil	Nil
	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee. Sushih human attalled 3417

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-01-2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	. Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN No DSIPK4479N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail			
GPF/CPF/PRAN No.	; <del>-</del>	PRAN No - 110175365675	
Gender	:-	F (M/F)	
Date of Birth	:-	2 0 0 1 1 9 9 3 (DD/MM/YYYY)	
Class/Group	i-	C (A/B/C)	
Cadre	:-	OFFICE ATTENDENT	
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)	
Home District	÷	Aurangabad	

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Sushila Kumari 31/01/22

Place: Patna Designation: Office Attendent,

Date: 31/02/2022 Department: Bihar Legislative Assembly, Patna

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.